

# **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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## **SEVENTEENTH REPORT**

(Presented on 19.9.2020)

The Business Advisory Committee held a sitting on Saturday, the 19<sup>th</sup> September, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- |  |                           |
|--|---------------------------|
| (1) The Occupational Safety, Health and Working Conditions Code, 2020.<br><i>(Consideration and passing)</i>   | ] To be taken up together |
| (2) The Code on Social Security, 2020.<br><i>(Consideration and passing)</i>   |                           |
| (3) The Industrial Relations Code, 2020.<br><i>(Consideration and passing)</i>   |                           |
| (4) The Jammu and Kashmir Official Language Bill, 2020.<br><i>(Consideration and passing)</i>  | <b>1 Hour</b>             |
| (5) The National Commission for Allied and Healthcare Professions Bill, 2020, after it is passed by Rajya Sabha.<br><i>(Consideration and passing)</i> | <b>2 Hours</b>            |
| (6) The Foreign Contribution (Regulation) Amendment Bill, 2020.<br><i>(Consideration and passing)</i>  | <b>1 Hour</b>             |

**NEW DELHI;**  
**19<sup>th</sup> September, 2020**  
**Bhadrapada 28, 1942 (Saka)**

**(Om Birla)**  
**Chairperson,**  
**Business Advisory Committee.**

